

SPECIAL BENCH
COURT - I

O-247

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/27(KB)2012
IA(COMPANIES.ACT)/69(KB)2022,
COMP.APPL/285(KB)2018,
COMP.APPL/202(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	BIMAL KR.BAZAZ & ORS VS EAST INDIA RUBBER WORKS PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioner
Mr. Aritra Basu, Adv.
Mr. A. Agarwalla, Adv.
Mr. V. Khaitan, Adv.

Mr. Ratnanko Banerji, Sr. Adv. : For Respondent No. 1,2,4,5,7 and 10, 11,13, 14
Mr. Kuldeep Mullick, Adv.
Mr. Abhrajit Sarkar, Adv.
Mr. Abhik Chitta Kundu, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. At request, post this matter on **19/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**